

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1595
ANSWERED ON:09.03.2007
JOINT ELECTRICITY COMMISSION
Pallani Shamy Shri K.C .

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government proposes to set up a Joint Electricity Commission for the Union Territories in the country ;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be set up ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a)to(c) : A two Member Joint Electricity Regulatory Commission for Union Territories other than NCT of Delhi has been notified vide Government of India notification dated 2nd May, 2005. The Government has also approved the creation of posts for making the Commission functional. The process of selecting the Chairperson and the Members of the Commission has been initiated.